

See No. LT. 6683/88].

12.13 1/2 hrs.

(iii) Statement No. XV—Sixth Session 1987. [Placed in Library. See No. LT. 6684/88].

ELECTION TO COMMITTEE

[English]

(iv) Statement No. XIII—Seventh Session 1986. [Placed in Library. See No. LT. 6685/88].

Marine Products Export Development Authority

(v) Statement No. XII—Eight Session 1987. [Placed in Library. See No. LT. 6686/88].

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI P.R. DAS MUNSI): I beg to move the following:

(vi) Statement No. VIII—Second Parlot Eight Session 1987. [Placed in Library. See No. LT. 6687/88].

"That in pursuance of sub-section 3 (c) of section 4 of the Marine Products Export Development Authority Act, 1972, the members of this House do proceed to elect, in such manner as the Speaker may direct, one member from among themselves to serve as a member of the Marine Products Export Development Authority, subject to the other provisions of the said Act."

(vii) Statement No. VII—Ninth Session, 1987. [Placed in Library. See No. LT. 6688/88].

MR. DEPUTY SPEAKER: The question is:

(viii) Statement No. V—Tenth Session 1988. [Placed in Library. See No. LT. 6689/88].

"That in pursuance of sub-section 3(c) of section 4 of the Marine Products Export Development Authority Act, 1972, the members of this House do proceed to elect, in such manner as the Speaker may direct, one member from among themselves to serve as a member of the Marine Products Export Development Authority, subject to the other provisions of the said Act."

(ix) Statement No. I—; Eleventh Session 1988. [Placed in Library. See No. LT. 6690/88].

12.13 hrs.

COMMITTEE ON PUBLIC UNDERTAKINGS

[English]

Forth-elfth Report

SHRI VAKKOM PURUSHOTHAMAN (Allepey): Sir, I beg to present the Forty-eighth Report (Hindi and English versions) of the Committee on Public Undertakings on Action Taken by Government on the recommendations contained in their Fifteenth Report on Indian Petrochemicals Corporation Limited-Project Implementation.

The motion was adopted.

12.14 hrs.

NATIONAL HIGHWAYS AUTHORITY OF INDIA BILL*

[English]

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT

(SHRI RAJESH PILOT): I beg to move for leave to introduce a Bill to provide for the constitution of an Authority for the development, maintenance and management of national highways and for matters connected therewith or incidental thereto.

MR. DEPUTY SPEAKER: The question is:

"That leave be granted to introduce a Bill to provide for the constitution of an Authority for the development, maintenance and management of national highways and for matters connected therewith or incidental thereto.

The motion was adopted.

SHRI RAJESH PILOT: Sir, I introduce the Bill.

[*English*]

(*Interruptions*)

SHRI ASUTOSH LAW: Sir, Home Minister should make a statement.

MR. DEPUTY SPEAKER: You give in writing. I will see. I cannot allow now.

KUMARI MAMATA BANERJEE: Sir, you allow a discussion.

MR. DEPUTY SPEAKER: You give in writing. I will find out the facts.

SHRI ASUTOSH LAW: Home Minister is here. Let him make a statement... (*Interruptions*)

MR. DEPUTY SPEAKER: No. I cannot allow.

(*Interruptions*)**

PROF. MADHU DANDAVATE (Rajapur): Mr. Deputy Speaker, Sir, I have one request to you on this. The entire House is

agreed because we MPs are also concerned as our health is involved. On 29th of July 1988, the Government had assured all the doctors belonging to the Central Health Scheme that a package of certain reliefs will be given to them. That should be implemented. Please try to see that it is done.

MR. DEPUTY SPEAKER: I have already told Shri Dinesh Goswami that he has to give it in writing.

12.16 hrs.

MATTERS UNDER RULE 377

[*English*]

(1) **Need to expand communication and transport facilities in Mirzapur district**

SHRI RAM PYARE PANIKA (Robertsganj): In spite of spending Rs. 28,000/- crores on key sectors of industries like coal and energy, in Mirzapur district, no infrastructural facilities are being developed such as the means of communication and transport.

It is really surprising that in spite of the demands from the industries like coal, energy, aluminium, cement, etc., this area has not been connected by STD phone, telex and even by microwave resulting in great inconvenience for the above-said industries. Moreover, this is the backward tribal area where the people are very badly hit economically, socially and educationally. In the interests of these people, it is also imperative that these facilities should be provided to this area.

In view of this, I want to draw the attention of the Central Government to expand the communication facilities, including transport facilities, by running more trains and by constructing roads and bridges in this area.

** Not recorded.